

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3641
ANSWERED ON:14.12.2012
MISSING CHILDREN
Sivasami Shri C.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the National Commission for Protection of Child Rights (NCPCR) has asked the State Governments to probe missing children;
- (b) if so, the details thereof;
- (c) whether the NCPCR has recommended to set up a dedicated website to be networked across the country for the cause of children;
- (d) if so, the details thereof; and
- (e) the steps taken or proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): Yes, Madam. As per the information received from National Commission for Protection for Child Rights (NCPCR), recommendations have been made to the Director General of Police/Inspector General of Police for issuing instructions to the Senior Superintendent of Police/Superintendent of Police in every district to register First Investigation Reports (FIRs) in respect of missing children. Further, NCPCR had also addressed a letter to the Chief Secretaries of all State Governments/Administrators of all Union Territories on 10.08.2012 highlighting the need for the following:

- (i) Registration of FIR and commencement of investigation by Police in all cases of missing children within 24 hour;
- (ii) display of photographs of missing children in print and electronic media and sharing of information with Anti-Trafficking Cells/Anti-Kidnapping Cells/Crime Cells of the Police Departments in case child could not be contacted within 48 hours of registration of complaint.

(c) & (d): NCPCR in its letter dated 10.08.2012 addressed to the Chief Secretaries of all State Governments/Administrators of all Union Territories has highlighted the need for creation of a dedicated website on missing children with country-wide network with Child Welfare Committees (CWCs), Police Departments at district level.

(e): The Government, in the Ministry of Women and Child Development, is implementing a pilot project namely 'Track Child' in the country, which is aimed at maintaining real time data of all children availing rehabilitation services under the Integrated Child Protection Scheme (ICPS). The software also provides for setting up a National Portal containing identification details of the above mentioned children as well as missing children reported in the Police Stations. The Portal would facilitate matching of the children availing services under the Scheme with the reported missing children.